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C.A.No. 2089 OF 2000
ITEM NO.1A(For Judgment)

Court No.7

SECTION IVA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2089/2000

D.S. LAKSHMAIAH & ANR.

...

APPELLANT (S)

VERSUS

L.BALASUBRAMANYAM & ANR.

...

RESPONDENT (S)

[WITH OFFICE REPORT]

[Heard by Hon'ble YK Sabharwal & BN Agrawal, JJ.]

Date :
27/08/2003

This appeal was called on for pronouncement of judgment today.

CORAM :
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s)Ms.Sangeeta Kumar,Adv.

For Respondent (s)Ms.Kiran Suri,Adv.

O R D E R

Hon'ble Mr.Justice Y.K. Sabharwal pronounced the judgment of the Court.

The appeal is allowed in terms of the judgment. The parties are left to bear their own costs.

(Naresh Kumar)
Court Master

(VP Tyagi)
Court Master

[Reportable judgment is placed on the file.]